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ITEM NO.44

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36996/2012

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

Date: 23/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rishi Maheshwari, Adv.
Mr. P.S.Sudheer,Adv.

For Respondent(s)

Mr. Adarsh Upadhyay,Adv.
Mr. Upendra Mishra, Adv.
Mr. Vinay Garg ,Adv

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos.1, 2 and 4 has already come on record.

Respondent No.3 is reported to be duly and properly served through the concerned District Court but none appeared on his behalf.

No further steps required.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	
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